

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512

Appeal No.-135/252/ND/2022

IN THE MATTER OF:

Rohella Developers & Infrastructure Pvt. Ltd.

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 18.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is not available to hold the court, therefore,
Re-notified to **14.12.2022**.

Amit Tiwari


(Court Officer)